

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.302
C.Appeal-16/2022
In
IB-607(ND)/2018

IN THE MATTER OF:

M/s. Platina Bulkera Pvt. Ltd

.....APPLICANT/PETITIONER

Vs

M/s. Star Mineral Resources Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 02.11.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**JUSTICE TELAPROLU RAJANI
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Adv. Mr. Gaurav Kejriwal
For the Respondent :

ORDER

Company appeal-16/2022 :

List before the Regular Bench on 13.12.2022.



**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**



**(JUSTICE TELAPROLU RAJANI)
MEMBER (JUDICIAL)**

Surjit